

CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO. 803 of 1996.

DATE OF DECISION: 31-7-96.

P.Venkateshwara Rao, APPLICANT

Versus

Principal Director of Audit, RESPONDENTS
S.E.Riys, Garden Reach,
Calcutta-43.

FOR INSTRUCTIONS

1. Whether it be referred to the reporters or not?
2. Whether it be circulated to all the Benches of C.A.T. or not?

(R.RANGARAJAN)

~~MEMBER~~ () ~~xxx xxxxxxxx~~ / Member (A) .

(19)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 803/96.

DATE OF ORDER : 31ST JULY, 1996.

Between :-

P.Venkateswara Rao

... Applicant

And

1. Principal Director of Audit,
S.E.Railway, Garden Reach,
Calcutta-43.
2. Addl.Dy.Controller & Auditor General
of India (Railway,), Bahadurshazefar Marg,
New Delhi.
3. Controller & Auditor General of India,
Bahadurshawsafar Marg, New Delhi.

... Respondents

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Counsel for the Applicant : Shri P.B.Vijaya Kumar

Counsel for the Respondents : Shri G.Parameshwara Rao, SC for
Central Govt.,.

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CDRAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Oral Orders per Hon'ble Shri R.Rangarajan, Member (A)).

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Shri P.Durga Rao for Shri P.B.Vijay Kumar, counsel for the
applicant. Smt.N.Shakti for Sri G.Parameshwar Rao, standing
counsel for the Respondents. This O.A. is filed praying for a
direction to the Respondents to appoint the applicant's son on
compassionate grounds.

2. Now Sri Durga Rao submits that he is withdrawing this O.A.
for pursuing the same through Departmentally. He is permitted to
withdraw the O.A. No costs.

The O.A. is dismissed as withdrawn, no costs.
2

(R.RANGARAJAN)
Member (A)

Date of Order: 31st July, 1996.

Dictated in open court.

avl/

2896
D.R.(S)

O.A.No.803/96

Copy to:

1. Principal Director of Audit,
South Eastern Railway,
Garden Reach,
Calcutta.
2. Addl.Dy.Controller & Auditor General
of India(Railways),Bahadurshah Zafar Marg,
New Delhi.
3. Controller and Auditor General of India,
Bahadurshah Zafar Marg,
New Delhi.
4. One copy to Mr.P.B.Vijaya Kumar, Advocate,
CAT,Hyderabad.
5. One copy to Mr.G.Parameswar Rao, SC for Central Govt.,
CAT,Hyderabad.
6. One copy to Library,CAT,Hyderabad.
7. One duplicate copy.

YLKR

Q 2/8
0 A803/96
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 31. 7. 96

ORDER/JUDGEMENT
O.A. NO./R.A./C.P. No.

in
O.A. NO. 803/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED ✓
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal दस्तावेज/DESPATCH - 9 AUG 1996 हैदराबाद बेंच/बिठ HYDERABAD BENCH
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